

## HIGH COURT OF DELHI: NEW DELHI

### INSTITUTION, DISPOSAL AND PENDENCY OF COMMERCIAL CASES DURING THE MONTH OF NOVEMBER, 2020

1	2	3	4	5	6	7
<b>(A) COMMERCIAL APPELLATE DIVISION</b>	PENDENCY AS ON 01.11.20	INSTITUTION	DISPOSAL	PENDENCY AS ON 30.11.20	AVERAGE NO. OF DAYS IN DISPOSAL OF CASES	AVERAGE NO. OF HEARINGS IN DISPOSAL OF CASES
<b>CATEGORIES OF CASES</b>						
REGULAR FIRST APPEALS(OS)(COMM)	123	1	0	124		
FIRST APPEALS FROM ORDERS(OS)(COMM)	340	25	10	355	136	4
EXECUTION FIRST APPEALS(OS)(COMM)	6	1	0	7		

(B) COMMERCIAL DIVISION	PENDENCY AS ON 01.11.20	INSTITUTION	DISPOSAL	PENDENCY AS ON 30.11.20	AVERAGE NO. OF DAYS IN DISPOSAL OF CASES	AVERAGE NO. OF HEARINGS IN DISPOSAL OF CASES
<b>CATEGORIES OF CASES</b>						
CIVIL SUITS (COMM)	2296	47	11	2332	242	10
ORIGINAL MISC. PET. (I) (COMM)	370	38	31	377	127	5
ORIGINAL MISC. PET. (T) (COMM)	76	7	5	78	83	5
ORIGINAL MISC. PET. (J) (COMM)	0	0	0	0		
ORIGINAL MISC. PET. (E) (COMM)	1	1	0	2		
ORIGINAL MISC. PET. (COMM)	1542	49	5	1586	277	7
ORIGINAL MISC. PET. (ENF.) (COMM)	503	12	5	510	84	2
ORIGINAL MISC. PET. (EFA) (COMM)	28	0	0	28		
ARBITRATION APPEAL (COMM)	31	3	2	32	85	6
ORIGINAL MISC. PETITIONS (MISC.) (COMM)	69	35	27	77	17	1
COUNTER CLAIM (COMM)	140	1	0	141		
CIVIL SUITS (COMM) INFRA	2	0	0	2		

Note 1 - Column No.6 represents the average of the total number of days between the day immediately after the registration of the case and the date of its disposal

Note 2 - Column No. 7 represents the average of actual number of days on which the case was heard from the date of its first hearing till the date of pronouncement of order / judgment

Note 3 - All the Hon'ble Judges hearing commercial cases have cases of other jurisdictions as well on their Roster.